NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR

: BREEZE HOTEL LTD

NAME OF THE TRANSFERRE

: BBCL BREEZE RESIDENCES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

MV. PAWAN JHABAKH

(9686603576)

counsel for the Pehihioner

ORDER

Counsel for the Petitioner present and submitted the arguments and prayed for time to make an application for amendment of the appointed date. At request, time is enlarged. Put up on 03.01.2018 at 10.30 A.M.

> - Sel -MEMBER (JUDICIAL)

ghk